

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Promotion of Section Officers to the posts of Chief Administrative Officers and Accounts Officer in the Subordinate Judiciary of UT of J&K.

ORDER

No. 1431 of 2022/Psy

Dated: 18-10-2022

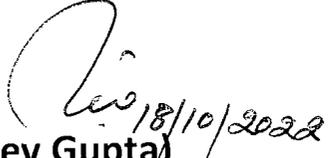
Sanction is hereby accorded to the promotion of the following Section Officers to the post of Chief Administrative Officers and Accounts Officer in the Pay Level-8 (47600-151100):

S.No.	Name & designation of the promote officer	Post to which Promoted	Effective date of promotion	Date of monetary benefits
1.	Shri Ali Mohd. Kumar, Section Officer (Reader), in the Court of Addl. District & Sessions Judge, Sopore.	Chief Administrative Officer	01.07.2022	From the date of issuance of this order.
2.	Shri Mohd. Shafi Pandit, Section Officer (Reader), in the Court of Special Judge Anti-Corruption, Srinagar	Chief Administrative Officer	01.10.2022	From the date of issuance of this order.
3.	Shri Mohd. Yaseen Ganai, Section Officer (Adm.), in the Court of Special Judge Anti-corruption (CBI Cases), Srinagar	Accounts Officer	01.10.2022	From the date of issuance of this order.

Note:-

- 1) The above promotions are initially on officiating basis, regularization whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by the Hon'ble the Chief Justice to assess the knowledge of the promotees on the domain subjects i.e. local laws and Civil Service Regulation, and Accountant, respectively for the posts of Chief Administrative Officer and Accounts Officer.
- 2) Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.


(Rajeev Gupta)

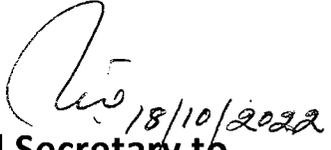
**Principal Secretary to,
Hon'ble the Chief Justice**

No.: 716-25/Psy - 613 Dated: 18-10-2022

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Srinagar
02. Registrar Vigilance High Court of J&K and Ladakh, Srinagar
03. Principal District & Sessions Judge, Baramulla/Srinagar/
..... for information

04. Addl. District & Sessions Judge, Sopore for information & necessary action.
05. Spl. Judge, Anticorruption, Srinagar for information & necessary action.
06. Spl. Judge, Anticorruption(CBI Cases), Srinagar for information & necessary action
07. Chief Accounts Officer, High Court of J&K and Ladakh for information.
08. Chief Librarian, High Court wing Srinagar/Jammu for keeping record.
09. In charge NIC, High Court wing, Srinagar for uploading the aforesaid order on the High Court website.
10. Order file.


18/10/2022
**Principal Secretary to,
Hon'ble the Chief Justice**